

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:123
ANSWERED ON:26.07.2010
WAGE BOARDS FOR JOURNALISTS
Nahata Smt. P. Jaya Prada;Viswanathan Shri P.

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the two Wage Boards constituted for working journalists and non-journalist newspaper employees have submitted their reports/recommendations to the Government;
- (b) if so, the details thereof alongwith the action taken by the Government thereon;
- (c) if not, the reasons therefor;
- (d) whether the Government has any proposal to extend the term of the Boards;
- (e) if so, the details thereof;
- (f) whether there is a proposal to set up a Tribunal in place of lieu of such Boards; and
- (g) if so, the details thereof?

Answer

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT(SHRI HARISH RAWAT)

(a) to (g): The two Wage Boards, one for Working Journalists and the other for Non-Journalist Newspaper Employees could not submit their Reports by the stipulated time, i.e. 23rd May, 2010

The Government has extended terms of the Wage Boards up to 31st December, 2010 for finalizing and submitting the Reports to the Government vide Notifications No. S.O. 1304(E) and S.O. 1305(E) dated 2nd June, 2010.